

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/591/(IB)/2017

NAME OF THE PETITIONER(S) : C.M. INDUSTRIES

NAME OF THE RESPONDENT(S) : V.G. TEXTILES PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

RISHABH GUPTA

ADVOCATE - PETITIONER

ORDER

Counsel for the Petitioner present. The time of the Court is over. Matter is posted for hearing. Put up on **26.11.2017 at 10.30 A.M.**

Sd/-
MEMBER (TECHNICAL)
ghk

Sd/-
MEMBER (JUDICIAL)